

Central Administrative Tribunal  
Principal Bench

O.A. No. 1664 of 1999

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New Delhi, dated this the 10th January, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

S/Shri

1. AKHilesh Bajpayee,  
S/o Shri Sudhakar Bajpayee,  
R/o A-36, Sector-55,  
NOIDA, U.P.
2. Jose P. John,  
S/o Shri P.G. John,  
R/o B-103/A, Sector 27,  
NOIDA, U.P. .... Applicants

(By Advocate: Shri S.K. Gupta)

Versus

1. Union of India through  
the Secretary,  
Ministry of Finance,  
North Block,  
New Delhi.
2. General manager,  
Govt. of India Mint,  
Sector-1, NOIDA, U.P.
3. Puran Chand,  
Bullion Accountant,  
C/o General Manager,  
Govt. of India Mint,  
Sector-1, NOIDA, U.P. .... Respondents

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicants challenge the promotion of Respondent No.3 as Asst. Bullion Accountant and pray for consideration of their case for promotion to the aforesaid post.

2. We have heard applicants' counsel Shri Gupta. None appeared for respondents even on second call.

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3. Shri Gupta states that applicants' representations dated 20.1.99 (Annexure A-2) and 11.8.98 (Annexure A-4) still remain undisposed of and further states that Respondents' counsel has informed him that he has no objection if the O.A. is disposed of with a direction to Respondents to dispose of the aforesaid representations dated 20.1.99 and 11.8.98 in accordance with law.

4. Under the circumstances the O.A. is disposed of with a direction to Respondents to dispose of the aforesaid representation dated 20.1.99 and dated 11.8.98 in accordance with rules and instructions on the subject under intimation to applicants within three months from the date of receipt of a copy of this order. In this connection, Respondents should give applicants a personal hearing if they so wish before disposal of the aforesaid representations.

5. Thereafter if any grievance still survives it will be open to applicants to agitate the same in accordance with law, if so advised.

7. The O.A. stands disposed of in terms of Paragraphs 4 & 5 above. No costs.

  
(Kuldeep Singh)  
Member (J)  
/GK/

  
(S.R. Adige)  
Vice Chairman (A)